

Central Administrative Tribunal, Principal Bench

Review Application No.22 of 2000  
(in OA.No.515 of 1996)

AO

New Delhi, this the 3rd day of February, 2000

Hon'ble Mr.Justice Ashok Agarwal Chairman  
Hon'ble Mr.R.K.Ahooja, Member (Admnv)

All India Incometax Stenographer Association-Applicants

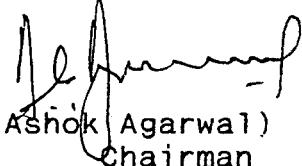
Versus

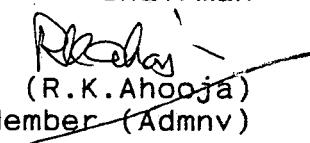
Union of India & others - Respondents

ORDER (in circulation)

By R.K.Ahooja, Member(Admnv) -

The present review application is liable to be summarily dismissed as no error patent on the face of record has been pointed out. The petition merely traverses against the grounds and arguments taken in the Original Application and impugns the conclusion arrived at by the Tribunal. The RA is accordingly dismissed summarily.

  
(Ashok Agarwal)  
Chairman

  
(R.K.Ahooja)  
Member (Admnv)

rkv